

POST OFFER ADVERTISEMENT

Shashank Traders Limited ("STL" or "Target Company")

Registered Office: 9929, K. L. Gupta Complex, New Rohtak Road, Sarai Rohilla, Delhi - 110005;

Tel No.: 011-43571045; and Fax: 011-43571047;

Open Offer for acquisition of 804,388 Equity Shares from shareholders of the Target Company by Mr. Praveen Jaswantraai Jain ("Acquirer")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, on behalf of **Mr. Praveen Jaswantraai Jain ("Acquirer")** in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on October 21, 2015, Wednesday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Arthik Lipi (Bengali) (Kolkata Edition).

1.	Name of the Target Company	M/s. Shashank Traders Limited			
2.	Name of the Acquirer	Mr. Praveen Jaswantrai Jain ("Acquirer")			
3.	Name of the Manager to the Offer	M/s. Corporate Professionals Capital Private Limited			
4.	Name of the Registrar to the Offer	M/s. MAS Services Limited			
5.	Offer Details				
a.	Date of Opening of the Offer	January 12, 2016, Tuesday			
b.	Date of Closure of the Offer	January 25, 2016, Monday			
6.	Date of Payment of Consideration	N. A.			
7.	Details of Acquisition				
Sl. No.	Particulars	Proposed in the Offer Document	Actuals		
7.1	Offer Price	Rs. 10.50/- per equity share	Rs. 10.50/- per equity share		
7.2	Aggregate number of shares tendered	804,388 Equity Shares	Nil		
7.3	Aggregate number of shares accepted	804,388 Equity Shares	Nil		
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 8,446,074/-	Nil		
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	Nil	Nil		
7.6	Shares Acquired by way of Agreements - Number % of Fully Diluted Equity Share Capital	824,600 Equity Shares (26.65%)	824,600 Equity Shares (26.65%)		
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	804,388 Equity Shares (26.00%)	Nil		
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Nil	Nil		
7.9	Post offer share holding of Acquirer - Number % of Fully Diluted Equity Share Capital	1,628,988 Equity Shares (52.65%)	824,600 Equity Shares (26.65%)		
7.10	Pre & Post offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer	Post offer
		2,269,200	1,464,862	2,269,200	2,269,200
		73.35	47.35	73.35	73.35

Note:

The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; and website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 9929, K. L. Gupta Complex, New Rohtak Road, Sarai Rohilla, Delhi - 110005;

Issued by Manager to the Offer



Corporate Professionals
WHERE EXCELLENCE IS LAW

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extn., Part 1, New Delhi - 110 049

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SEBI Regn. No: INM000011435

On behalf of Acquirer

(Praveen Jaswantraai Jain)

Place: New Delhi

Date: January 29, 2016